

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1291(CHE)/2024**

**PETITION NUMBER : CP/IBC/22/2022**

**NAME OF THE APPLICANT : P R Shanmugam**

**NAME OF THE RESPONDENT(S) : Ashok Seshadri (Liquidator) (Sri Ramani  
Resorts and Hotels Pvt Ltd) & Anr**

**UNDER SECTION : Sec 60(5)(C ) of IBC, 2016 r/w Rule 11 of  
NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Ms.Vaiduria for the Applicant. Ld. Counsel Mr. Pranava Charan for R1 in IA(IBC)/1291(CHE)/2024. Ld. Counsel Mr. K. Chandrasekaran for the R2 in IA(IBC)/1291(CHE)/2024.

Reply filed by R2.

Reply be filed by R1 within a week.

Rejoinder, if any, be filed within one week.

List the Application for hearing on **26.08.2024**.

**Sd/-  
VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

**Sd/-  
SANJIV JAIN  
Member (Judicial)**

phk